

OA No. 439/95

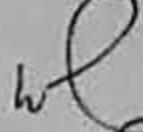
19-7-96

Hon'ble Mr. S. Das Gupta, A.M.

Hon'ble Mr. T.L. Verma, J.M.

When the case was called out, none appeared for the applicant. Sri A.K. Gaur for the respondents has sent illness slip. In view of the order passed on 20-5-96, the case is dismissed in default ^{and} _{for} non-prosecution.


Member (J)


Member (A)

Dube/